NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. [6-1-18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For filing	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation
No.67/BB/		Objections		Ltd.
2017				

	SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	١,	ALSHATA BENGUAL 98869 405 70	Respondent	Akohado
,	٤.	GURU PARRAMAA	Applicant	2

ORDER

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Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that part payment is made in pursuance of compromise and only one instalment remains to be paid. For reporting settlement and also filing objections, if any, list it on 19.02.2018.

Member (T)

Member (J)